

F.No. 10/19/2020-Estt./NCLAT
NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 19th April, 2023

NOTICE
(NO. 059 / 2023)

In view of the reported increase in COVID cases in Delhi, the Competent Authority has directed that preventive measures including wearing of masks, frequent use of hand sanitizers and maintaining physical distancing norms be observed in the National Company Law Appellate Tribunal.

Everyone is, therefore, requested to ensure wearing of masks, frequent use of hand sanitizers and maintain physical distancing to prevent the spread of COVID infection.

By Order

Sd/-
(Peeush Pandey)
Registrar

Copy to: All concerned.